

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. NO. 45/1998  
in  
O.A. NO. 1057/1992

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New Delhi this the 23rd day of July, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN  
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

1. Suddan Parsad S/O Jittai Ram
2. Pudden Parsad S/O Jittai Ram  
(Both Ex-Casual Labourers under  
PWI, Northern Railway,  
Shakurbasti),  
R/O Gali No.6, State Block,  
House No.94,  
Prem Nagar, Nangloi,  
New Delhi. ... Applicants

( By Shri U. Srivastava, Advocate )

-Versus-

1. Shri S. P. Mehta,  
General Manager,  
Northern Railway,  
Baroda House, New Delhi.
2. Shri K. K. Chaudhary  
Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi ... Respondents

( By Ms. B. Sunita Rao, Advocate )

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

Compliance report has been filed. The learned counsel for applicants admits that the applicants have received the benefit of the order in their favour

*JKW*

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passed by the Tribunal. For these reasons, these contempt proceedings have become infructuous. Accordingly, they are directed to be dropped. Rule nisi, if any, shall stand discharged.

*Bm*

( K. M. Agarwal )  
Chairman

*R. K. Ahuja*  
( R. K. Ahuja )  
Member (A)

/as/